

Disciplinary action against the officials found at fault is also taken if warranted. The Government also refers complaints received by it to coal companies for investigation and remedial action. Efforts are made to see that grievances of consumers are redressed to the extent possible.

Autonomy for Telecom. Department

953. SHRI VISHNU MODI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal envisaging greater autonomy and flexibility for the Telecom. Department realistic pricing of the service ensuring adequate rate of return and generation of internal resources and creation of a separate financing body for the sector;

(b) if so, the salient features of the scheme; and

(c) the time by which a final decision is likely to be taken on the said proposal?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) Yes, Sir.

(b) and (c). Various alternatives are being examined; it would be difficult to indicate the precise shape of reorganisation which would finally emerge or the time by which final decision would be taken in the matter.

Setting up of Haldia petrochemical Complex

954. SHRI CHINTAMANI JENA:
SHRI AMAR ROYPRADHAN:
SHRI CHITTA MAHATA:
SHRI INDRAJIT GUPTA:
SHRIMATI GEETA MUKHERJEE:

KUMARI MAMATA BANERJEE:
SHRI PIYUSH TIRAKY:

Will the Minister of INDUSTRY be pleased to state:

(a) the initial estimated cost of the Petrochemical Complex at Haldia in West Bengal when the proposal for establishing the project was submitted to Union Government;

(b) the cost escalation over the years since the project was cleared by Union Government and the letter of intent was issued and the present estimated cost of the project;

(c) the reasons for delay in commissioning the project and the remedy for the same;

(d) whether the issues relating to tie up of resources etc. have been resolved; and

(e) when the project is likely to start functioning?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) and (b). The cost of the Petrochemical Complex at Haldia was initially estimated in the year 1980 at Rs. 428 crores. The estimated cost has gone up to Rs. 1470 crores.

(c) to (e). The party are yet to take effective steps like tying up of funds, filing application for the import of capital goods etc.

Completion of Power Projects in Northern Region

955. SHRI MOHD. MAHFOOZ ALI KHAN: Will the Minister of ENERGY be pleased to state:

(a) the percentage rise in the cost of power projects in the northern region, the completion and commissioning of which have been inordinately delayed at the end of 1987 as compared to their estimated cost;

(b) the main reasons for delay in their completion stating the period by which each of these power projects has been delayed;

(c) the measures taken by Government to accelerate the process of their completion stating the period by which these projects are now likely to be completed; and

(d) the estimated additional power generation likely to be added to the existing power availability in the northern region as a result thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI):

(a). The desired information in respect of medium and major power projects is given in the Statement below.

(b) The delay in the commissioning of the projects is indicated in the Annexure. The main reasons affecting the commission-

ing scheduled of power projects include delays in environment and forest clearance, placement of orders, and in supply of equipment, changes in the scope of the works, delays in acquisition of land and in execution of civil works and, at times, due to constraints of funds.

(c) The likely commissioning schedule of the projects is indicated in the Annexure. A number of measures have been taken to assist the State/Project authorities in expediting the implementation of power projects. These measures include regular monitoring of the projects by the Central Electricity Authority to expedite supply of equipment and materials, visits to the project sites by engineers of the Central Electricity Authority to resolve problems and organising review meetings of agencies concerned to coordinate project implementation. The need to obviate time and cost overruns in project implementation is being constantly emphasised on Project authorities.

(d) With the commissioning of these medium and major projects a capacity of 8839 MW is likely to be added to the existing capacity of Northern Region.

STATEMENT						
Sl.No.	Name of the Project	Orig	Anticipated schedule	Orig	Latest Revised Cost (Rs.crores)	% increase in cost
1	2	3	4	5	6	7
THERMAL:						
1.	Panipat St. II	12/85	12/88	111.0	250.48	125.45
2.	Yamunanagar St. I	90-91	**	315.20	480.45	52.42
3.	Kota St. II	12/85	6/89	133.78	439.57	228.57
4.	Rajghat Replmt.	8/88	3/89	159.42	209.98	31.70
5.	Anpara 'B'	87/88	**	416.10	1531.00	267.94
6.	Tanda	3.85	9/89	159.25	390.00	144.89
7.	Feroza Gandhi TPS at Unchahar	3/87	12/88	193.05	465.15	140.94
8.	Rihand STPS	6/88	88-89	1033.00	1475.57	42.84
9.	Anta Combined Cycle	6/90	8/90	265.03	310.54	17.17*
10.	Auriya Comb. Cycle	10/90	12/90	371.67	447.30	-20.34

1	2	3	4	5	6	7
HYDRO:						
1.	Western Yamuna Canal	84-85	U-1 to 4 comnd 88-89	45.72	101.75	122.55
2.	Sanjay (Bhabha)	85-86	88-89	55.80	159.85	186.46
3.	Upper Sindh St. II	88-89	8th Plan	76.46	148.82	94.63
4.	Mukerian	84-85	88-90	115.58	370.18	220.28
5.	UBDC St. II	88-89	8th Plan	20.84	62.42	199.52
6.	Mahi Bajaj Sagar	82-83	88-90	59.38	174.79	194.35
7.	Maneri Bhali St. II	89-90	9th Plan	82.63	338.66	309.85
8.	Tehri	81-82	Beyond 8th Plan	197.92	1076.48	443.89
9.	Lakwa Vyasi	NA	8th Plan	140.97	425.00	231.02
10.	Vishnu Prayag	84-85	Beyond 8th Plan	104.51	345.95	231.02
11.	Chamera I	89-90	90-92	809.29	1078.75	33.00

1	2	3	4	5	6	7
12.	Dulhasti	90-91	92-93	183.45	673.00	267.00
13.	Srinagar (U.P.)	91-92	94-95	144.18	372.32	158.00
14.	Thein Dam	91-93	94-95	242.32	952.00	293.00

** As order for main plant and equipment have not been placed, commissioning schedule cannot be anticipated.